

OFFICE OF THE DISTRICT JUDGE, CUTTACK.

NOTICE FOR WRITTEN EXAMINATION

Dated, Cuttack 12th December, 2017.

In pursuance to this Office Advertisement dated 18.08.2017 published in the Odia daily "The Samaj" and "The Sambad" dated 20.08.2017 so also published in the official website, <http://ecourts.gov.in/odisha/cuttackdc>, of District Court, Cuttack, the candidates applied for the post of Junior Clerk-cum-Copyist, Junior Typist, Stenographer Grade-III and Salaried Amins have been short listed by the District Recruitment Committee, Cuttack as per guidelines prescribed in the "**Orissa District and Sub-Ordinate Courts' Non-Judicial Staff Services (Method of Recruitment and Conditions of service) Rules, 2008 and Amendment Rules, 2010 thereto**".

Admit Cards/ Intimation Letters to the selected candidates have been dispatched by Postal Service to appear in the written examination scheduled to be held on **24.12.2017** at **Ajay Binay Institute of Technology (ABIT), Markat Nagar, C.D.A, Sector-1, Cuttack-750314** as per the time table mentioned therein. The lists of selected candidates as per Annexure-A (for the post of Junior Clerk-cum-copyist), Annexure-B (for the post of Junior Typist), Annexure-C (for the post of Stenographer Grade-III) and Annexure-D (for the post of Salaried Amins) have been displayed in this Office Notice Board so also in the District Court website, <http://ecourts.gov.in/odisha/cuttackdc>,

The selected candidates if do not receive Admit Cards in time may apply for issue of duplicate Admit Card by producing recent passport size photograph along with identity proof (Original Voter Identity Card/ Original Aadhaar Card/ Original PAN Card) to the undersigned on **22.12.2017** and **23.12.2017** during office hours. Apart from that discrepancy if any, in the Admit Card should be brought to the notice of the Authority for rectification on the dates mentioned above.

The candidates having no photograph in the admit cards are advised to bring two passport size photographs duly attested along with the proof of identity (Original Voter Identity Card/Original Aadhaar Card/Original PAN Card) for verification at the Examination Center, failing which their candidature shall be cancelled without further notice.


Registrar,
Civil Courts, Cuttack.
Registrar
Civil Courts, Cuttack